

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 724 /Confdl./2019  
II-2-1/2019

Bilaspur, dated the 09<sup>th</sup> July, 2019

The following Members of Higher Judicial Service as specified in Column No. (2) of the table below, are transferred from the place shown in column No. (3) to the place shown in column No. (4) and are posted as District Judge from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Sessions Judge of the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

**TABLE**

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Vinay Kumar Kashyap, District and Sessions Judge	Kawardha	Rajnandgaon	Rajnandgaon	District and Sessions Judge
2.	Shri Onkar Prasad Gupta, District and Sessions Judge	Kondagaon	Baikunthpur	Koriya (Baikunthpur)	District and Sessions Judge
3.	Shri Doctorlal Katakwar, District and Sessions Judge	Surajpur	Kanker	Uttar Bastar (Kanker)	District and Sessions Judge
4.	Shri Rajnish Shrivastava, District and Sessions Judge	Jashpur	Baloda-Bazar	Baloda-Bazar	District and Sessions Judge
5.	Shri Hemant Saraf, District & Sessions Judge	Kanker	Surajpur	Surajpur	District and Sessions Judge
6.	Smt. Kanta Martin, District & Sessions Judge	Dantewara	Mungeli	Mungeli	District and Sessions Judge
7.	Shri Bhisma Prasad Pandey, President, District Consumer Disputes Redressal Forum	Janjgir-Champa	Jashpur	Jashpur	District and Sessions Judge
8.	Shri Rajendra Pradhan, District & Sessions Judge	Balod	Dantewara	Dakshin Bastar (Dantewara)	District and Sessions Judge
9.	Smt. Suman Ekka, Judge, Family Court	Korba	Jagdalpur	Bastar at Jagdalpur	District and Sessions Judge
10.	Shri K. Vinod Kujur, Principal Judge, Family Court	Bilaspur	Balod	Balod	District and Sessions Judge

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11.	Shri Bhuneshwar Ram, Judge, Family Court	Kawardha	Kawardha	Kabirdham (Kawardha)	District and Sessions Judge
12.	Shri Suresh Kumar Soni, Principal Judge, Family Court	Durg	Kondagaon	Kondagaon	District and Sessions Judge

BY ORDER OF THE HIGH COURT

  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 725/Confdl./2019  
II-2-1/2019

Bilaspur, dated the 02<sup>nd</sup> July, 2019

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20) (i) Shri Vinay Kumar Kashyap, District and Sessions Judge, Kawardha,  
(ii) Shri Onkar Prasad Gupta, District and Sessions Judge, Kondagaon,


Contd. 3/-

- (iii) Shri Doctorlal Katakwar, District and Sessions Judge, Surajpur,
- (iv) Shri Rajnish Shrivastava, District and Sessions Judge, Jashpur,
- (v) Shri Hemant Saraf, District & Sessions Judge, Uttar Bastar (Kanker),
- (vi) Smt. Kanta Martin, District & Sessions Judge, Dakshin Bastar (Dantewara),
- (vii) Shri Bhisma Prasad Pandey, President, District Consumer Disputes Redressal Forum, Janjgir-Champa,
- (viii) Shri Rajendra Pradhan, District & Sessions Judge, Balod,
- (ix) Smt. Suman Ekka, Judge, Family Court, Korba,
- (x) Shri K. Vinod Kujur, Principal Judge, Family Court, Bilaspur,
- (xi) Shri Suresh Kumar Soni, Principal Judge, Family Court, Durg.

*for information and compliance. He/She is directed to take over charge at his/her new place of posting on or before 18.07.2019 and send his/her handing and taking over charge reports. He/She is further directed that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry.*

*(xii) Shri Bhuneshwar Ram, Judge, Family Court, Kawardha for information and compliance. He is directed to take over charge of his new post as soon as the present incumbent hands over charge and send his handing and taking over charge reports to the Registry.*

- 21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Admn./ D.E./ Classification/ Judicial/ O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
27-2019  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL